

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 02-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	FDP 4/2013 (HEARING)		Shivanna (Dead by LRs) Vs Rangappa	
2	FDP 5/2017 (HEARING)		S.T.Susheela Vs Dayananda and 5 others	T.K.Udaykumar
3	R.A. 26/2018 (HEARING)		S.Ramaiah Vs S.Nagappa	M.Mallikarjunaiah
4	FDP 4/2019 (HEARING)		Sharadamma Vs Gowramma	S.H.Chandrashekharaiiah
5	FDP 10/2019 (HEARING)		Canara Bank Vs T.K.Chandrashekar	N.N.Sreedhara
6	M.V.C. 425/2019 (ARGUMENTS)		Latheep Sab Vs Ram General Insurance Company Ltd.,	H.R.Ramesh Babu
7	R.A. 8/2019 (ARGUMENTS) IA/1/2019		Jayamma Vs Neelakantaiah	G.S.M.
8	R.A. 18/2019 (ARGUMENTS) IA/1/2019		Ramesh Vs B.S.Rajappa dead by LRs Gowramma	H.T.H.
9	R.A. 32/2016 (ARGUMENTS)		Karibasamma Vs Shankar	
11.00 AM to 02.00PM				
10	R.A. 44/2016 (ARGUMENTS)		Lathamani Vs B.A.Basappa	
11	R.A. 42/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Jagadeesha Vs T.Prabhuswamy	G.Sreenivasamurthy
12	R.A. 34/2018 (ARGUMENTS) IA/1/2018		Hanumanthaiah Vs Sumithramma	S.H.Chandrashekharaiiah
13	R.A. 35/2018 (ARGUMENTS) IA/2/2018		Puttanarasamma Vs Vijayakumari	G. Sreenivasamurthy
14	R.A. 9/2019 (ARGUMENTS)		C. Karegowda Vs Sannahanumaiah	C.N.Krishnamurthy
15	R.A. 10/2019 (ARGUMENTS)		C. Karegowda Vs Sannahanumaiah	C.N.Krishnamurthy

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16	R.A. 11/2018 (ARGUMENTS) IA/1/2018		Ramakka Vs Shakunthamma	G.S.Channabasappa
17	R.A. 28/2018 (ARGUMENTS)		Thimmaegowda Vs Basavaraju	N.N.Sreedhara
18	O.S. 32/2018 (ORDERS) IA/1/2018		Sudha K.S. Vs P. Shivarudraiah	T.R.
19	R.A. 13/2018 (ARGUMENTS) IA/1/2018		M.Gangadharaiah Vs Puttaiah	H.S.Gnanamurthy
20	R.A. 16/2018 (ARGUMENTS) IA/3/2018 IA/1/2018 IA/2/2018		S.G.Ravikumar Vs Puspavathi	S.M.Shivashankar
21	R.A. 25/2018 (ARGUMENTS)		Sri. Beeralingeswara Temple committee Vs H.R.Rajashekara	M.Mallikarjunaiah
Cases listed below are adjourned due to Covid 19				
22	M.V.C. 633/2017 (EVIDENCE)	22-07-2020 (02.45 AM to 05.45PM)	Kum Chandushree Vs The Managing Director, KSRTC, Wilson garden, Bangalore	H.R. Krishnamurthy
23	M.V.C. 562/2018 (EVIDENCE)	22-07-2020 (02.45 AM to 05.45PM)	Sangamesh Vs H.S.Madhusudhan	
24	M.V.C. 1172/2018 (EVIDENCE)	22-07-2020 (02.45 AM to 05.45PM)	Gayithramma Vs Anand S.	Sathish B
25	M.V.C. 10/2019 (EVIDENCE)	22-07-2020 (02.45 AM to 05.45PM)	Leelavathi Vs H.S.Manjunatha	Sreedhara N.N.
26	M.V.C. 761/2019 (EVIDENCE)	22-07-2020 (02.45 AM to 05.45PM)	Bharathkumar.H.G Vs Puttegowda	Krishnamurthy.H.R
27	M.V.C. 112/2020 (NOTICE)	22-07-2020 (11.00 AM to 02.00PM)	Lakshmanaik Vs Raghavendra.M.B.	Parameshwaraiah G
28	M.V.C. 113/2020 (NOTICE)	22-07-2020 (11.00 AM to 02.00PM)	Chandranaik Vs Raghavendra M.B.	Parameshwaraiah G
29	M.V.C. 628/2017 (EVIDENCE)	22-07-2020 (11.00 AM to 02.00PM)	Jaiprakash Vs The Managing Director, KSRTC, K.H road, Wilson Garden Bangalore	H.R. Krishnamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.V.C. 632/2017 (EVIDENCE)	22-07-2020 (11.00 AM to 02.00PM)	Nagaraju Vs The Managing Director, KSRTC, Wilson garden, Bangalore	H.r. Krishnamurthy

Prl. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 AM to 05.45PM</u>				
1	Crl.Misc. 565/2018 (HEARING)		Mamatha .S Vs B.C.Sanjeevamurthy	H. T. Hanumanthaiah
2	C.C. 628/2014 (ARGUMENTS)		Handankere P.S. Vs Nagaraju and others	Assistant Public Prosecutor N N.Sreedhar
3	Crl.Misc. 577/2014 (ARGUMENTS)		Mamatha bai and anothers Vs Gangadhara alias Gangadhara naika	Rathnaranjini
Cases listed below are adjourned due to Covid 19				
4	C.C. 209/2020 (SUMMONS)	29-07-2020 (11.00 AM to 02.00PM)	The Sub Inspector of Police, Huliyar Police Station Vs Suresh babu.M.V.	Assistant Public Prosecutor
5	C.C. 509/2017 (EVIDENCE)	29-07-2020 (11.00 AM to 02.00PM)	The Sub Inspector of Police, Handanakere Police Station Vs Harisha and 4 others	Assistant Public Prosecutor
6	P.C.R. 94/2019 (Await Report)	29-07-2020 (11.00 AM to 02.00PM)	Shankaraiah Vs Siddaramaiah	H. T. Hanumanthaiah
7	C.C. 29/2017 (SUMMONS)	30-07-2020 (11.00 AM to 02.00PM)	The PSI Huliyar Vs Krishnamurthy	APP
8	C.C. 425/2014 (SUMMONS)	28-08-2020 (02.45 AM to 05.45PM)	Huliyar P.S. Vs Ranganatha and others	Assistant Public Prosecutor
9	C.C. 283/2017 (STEPS)	28-08-2020 (02.45 AM to 05.45PM)	Prakash Vs Hindustan Infracon India Limited and 2 others	B.V.Rajev
10	C.C. 285/2017 (STEPS)	28-08-2020 (02.45 AM to 05.45PM)	Rajanna .S Vs Hindustan Infracon India Limited and 2 others	B.V.Rajeev
11	C.C. 936/2019 (STEPS)	28-08-2020 (02.45 AM to 05.45PM)	The Sub Inspector of Police, Huliyar Police Station Vs Ramesha	Assistant Public Prosecutor
12	C.C. 943/2019 (For HBC)	28-08-2020 (02.45 AM to 05.45PM)	The Sub Inspector of Police, Huliyar Police Station Vs Chidananda	Assistant Public Prosecutor
13	Crl.Misc. 60/2016 (For Balance)	28-08-2020 (11.00 AM to 02.00PM)	K.S. Banashankari Vs Govindaraju	G.S.M

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14	Crl.Misc. 495/2016 (FLW to Respondent)	28-08-2020 (11.00 AM to 02.00PM)	L.S,Radhamma alias Radha Vs R.G.Mahesh alias Mahalingaiah	S.H.Chandrashekaraiah
15	Crl.Misc. 510/2017 (FLW to Respondent)	28-08-2020 (11.00 AM to 02.00PM)	Sujatha and another Vs Mahesh H.L	M. S. Shankaralingappa

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Cause List Date: 02-07-2020

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<u>02.45 AM to 05.45PM</u>				
1	O.S. 215/2017 (HEARING) IA/1/2017		Obalagiriappa Vs Nagaraju	S. Dilip
2	O.S. 155/2018 (HEARING) IA/1/2018		Lingamma Vs Ningappa	T. Ravindrakumar
3	O.S. 241/2018 (HEARING) IA/1/2018		Kempaiah Vs Beeraiah	N.N.Sreedhara
4	O.S. 75/2020 (HEARING)		Gangamma Vs Ningaiah	H. R. Ramesh babu
5	O.S. 76/2020 (HEARING)		D.S.Shankarappa Vs Channabasamma	H. S. Gnanamurthy
6	O.S. 77/2020 (HEARING)		CANARA BANK Vs N.S.Kumar	N.N.Sreedhara
7	O.S. 172/2019 (hear on I.A) IA/1/2019		S. Chandraiah Vs Shankaramma	G. Parameshwaraiah
<u>11.00 AM to 02.00PM</u>				
8	O.S. 150/2012 (/0000) (HEARING)		Nagabhushhana Vs Mallikarjunaiah and others	
9	O.S. 220/2012 (HEARING)		Indiramma Vs Meenakshamma	B.K.Sadashivappa K.C.Vishvanath
10	O.S. 314/2012 (/0000) (HEARING) IA/5/2019 IA/1/2019 IA/2/2019		Thimmakakk and others Vs Mahadevaiah and others	
11	O.S. 176/2013 (HEARING)		A.B.Nijanadamurthy Vs A.B.Omkarmurthy and others	G.Sreenivasamurthy NS.HSG.SHC
12	O.S. 160/2014 (HEARING)		Gangadharaswamy and another Vs parvathamma and others	
13	O.S. 254/2014 (HEARING)		C.D. Rangadhamaiah and another Vs C.K. Vijaykumar	

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14	O.S. 288/2014 (HEARING)		Jayaram Vs Venkataramanamma and another	
15	O.S. 196/2015 (HEARING) IA/1/2015		Siddaramaiah M. B. Vs G.S.Lakshmikantha Guptha	G. Srinivasmurthy
16	O.S. 94/2016 (HEARING)		Mahalakshamma Vs The chief secretary	H. T. Hanumanthaiah
17	EX 3/2017 (For Balance)		C.R.Prakash Vs Ramdas	C.K Seetharamiah

Cases listed below are adjourned due to Covid 19

18	O.S. 235/2001 (HEARING)	28-08-2020 (11.00 AM to 02.00PM)	Thammaiah Vs Narayana Gowda	
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